# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

#### CONTEMPT PETITION NO.170/00084/2020

IN

# ORIGINAL APPLICATION NO.170/00412/2019

### DATED THIS THE 10th DAY OF FEBRUARY 2021

#### **CORAM:**

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA MEMBER (A)

Y.N.Chamaraj
Age:53 years,
S/o Late Y.K.Nagaiah,
Working as Sub Post Master,
Chintamani Market-563125
Kolar District.
Residing at:
4th Cross, Opp. to Kishore Vidya Bhavan,
Bangalore Road,
Anjani Extension,
Chintamani. 563125

....petitioner

(By Advocate Shri P. Kamalesan)

VS.

1.Shri P. K. Bisoi, Secretary, Department of Posts. Dak Bhavan, New Delhi-110 001.

2.Smt.Sharada Sampath, Chief Postmaster General. Karnataka Circle, Bangalore-560 001.

3.Shri D.S.V.R.Murthy, Post Master General, S.K.Region, Bangalore-560 001.

4. Shri L.Manjunatha, Senior Superintendent of Post Offices, Kolar Division, Kolar – 563 102.

...Respondents

(By Advocate Shri V.N.Holla proxy for Shri N.B.Patil)

### ORDER (ORAL)

## PER: SURESH KUMAR MONGA, MEMBER (J)

Shri V.N.Holla appearing as proxy for Shri N.B.Patil learned Counsel for the respondents, at the very out set submitted that the order dated 30.1.2020 passed by this Tribunal in Original Application No.170/412/2019 has already been complied with by the respondents and therefore, nothing survives in the present Contempt Petition.

- 2. The fact as stated by Shri V.N.Holla has not been disputed by Shri P.Kamalesan, learned Counsel for the petitioner.
- 3. In view of the above, the Contempt Petition is disposed of having been rendered infructuous.
- 4. Rule of the Court is discharged

(RAKESH KUMAR GUPTA) MEMBER (A) (SURESH KUMAR MONGA) MEMBER (J)

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